

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TAST HEALTHY FOODS INDIA PRIVATE LIMITED

OPERATING IN MANUFACTURING OF CHIPS , NAMKEEN &
 FRYMUS AT MALANPUR INDUSTRIAL ESTATE, BHIND

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
 of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Tast Healthy Foods India Private Limited CIN: U15311MP2015PTC034318 PAN: AAFCT3967R
2.	Address of the registered office	51, Satyadev Nagar, Gandhi Road, Gwalior, Madhya Pradesh, India, 474002
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Factory Address: 40, Food Park, Industrial Estate, Malanpur, Bhind -477117 Madhya Pradesh
5.	Installed capacity of main products/ services	Please write an email to cirp.tasthealthy@gmail.com to seek further details about the Corporate Debtor.
6.	Quantity and value of main products /services sold in last financial year	2024- Nil 2023- Nil 2022- Rs.14,20,000/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an email to cirp.tasthealthy@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	Please write an email to cirp.tasthealthy@gmail.com to seek further details about the Corporate Debtor.
10.	Last date for receipt of expression of interest	15/03/2026
11.	Date of issue of provisional list of prospective resolution applicants	22/03/2026
12.	Last date for submission of objections to provisional list	27/03/2026
13.	Date of issue of final list of prospective resolution applicants	30/03/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01/04/2026
15.	Last date for submissions of resolution plans	01/05/2026
16.	Process email id to submit Expression of Interest	cirp.tasthealthy@gmail.com
17.	Details of the corporate debtor's registration status as MSME	MSME registered UAN - MP20B0004437

NOTE: The above invitation of EOI and Resolution Plan is valid subject to the approval of the extension of the CIRP period, Hon'ble NCLT, Indore Bench, if required.

Date 28.02.2026

Place: Bhopal

RAHUL ANAND

Resolution Professional

For Tast Healthy Foods India Private Limited

IP Registration No. IBBI/PA-003/IP-N00166/2018-2019/11955

AFA Certificate No. AA3/11955/02/311226/301374

valid up to 31st December 2026

Flat No. 9A, Orchard Residency, Sarvdharm Sector A,

Kolar Road, Bhopal, Madhya Pradesh, 462042

Correspondence Email id: cirp.tasthealthy@gmail.com

Registered Email: rahulpnb@hotmail.com

